

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:357
ANSWERED ON:10.11.2010
PENDING COAL PROJECTS
Pandey Shri Ravindra Kumar

Will the Minister of COAL be pleased to state:

- (a) the details of the on-going and pending projects of Coal India Limited (CIL) and its ancillary companies during each of the last three years and the current year, company-wise;
- (b) the details of funds allocated for each sanctioned project and expenditure incurred thereon by each company;
- (c) whether some of the CIL projects and its ancillary companies are pending for the last several years;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the measures taken by the Government for the revival of the pending projects?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (d): The details of year wise projects sanctioned in the last three years and the current year along with the funds allocated and expenditure incurred thereon is furnished in table below:

SL	YEAR	Nos OF PROJECTS	CAPACITY (Mty)	SANCTIONED CAPITAL (Rs Crs)	BE 2010-11 (Rs Crs)	EXPENDITURE (Rs Crs) (AUG2010)
----	------	-----------------	----------------	-----------------------------	---------------------	--------------------------------

1	2007-08	22	105.52	3322.95	303.87	574.80
---	---------	----	--------	---------	--------	--------

2	2008-09	34	96.68	6020.16	383.88	817.84
---	---------	----	-------	---------	--------	--------

3	2009-10	13	37.51	3472.77	117.47	687.72
---	---------	----	-------	---------	--------	--------

4	2010-11	â€”	â€”	â€”	â€”	-
---	---------	-----	-----	-----	-----	---

(Aug 10)

The company-wise details are in Annexure I.

Out of the list of projects identified to be taken up during the XI Five Year Plan, 65 projects with an estimated ultimate capacity of 189.90 million tonnes per year (Mty) and capital outlay of Rs 24846.44 crores are under various stages of formulation/approval. The details are enclosed as in Anneure II

(e) Coal India Limited has been accorded Navratna status and its subsidiaries namely Western Coalfields Limited, Northern Coalfields Limited, Mahanadi Coalfields Limited, South Eastern Coalfields and Central Coalfields Limited have been accorded Miniratna status as a result of which their delegated financial powers have been enhanced and these companies do not require the approval of the Government for the projects which fall within their delegated financial powers`.